

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Date of hearing : 14.2.2012

Petition No. 125/MP/2011

Subject: Signing of PPA by NTPC Ltd during the period October, 2010 to 5.1.2011 for supply of 37000 MW of electricity thereby abusing its dominant position and causing adverse effect on competition in electricity industry.

Petitioner: Association of Power Producers (APP)

Respondents: NTPC Ltd. and others

Parties present: Shri Amit Kapur, Advocate, APP
Shri Gautam Shahi, Advocate, APP
Ms. Poonam Verma, Advocate, APP
Shri Sunil Kumar Sharma, APP
Shri M.G.Ramachandran, Advocate, NTPC
Ms. Swapna Sheshadri, Advocate, NTPC
Shri Ajay Dua, NTPC
Shri Rohit Chhabra, NTPC
Shri R.B.Sharma, Advocate, BSEB, JSEB & BRPL
Shri Manoj Dubey, Advocate, MPPTCL

Record of Proceedings

By consent of the parties, hearing in the matter has been adjourned.

2. The matter shall be listed for hearing on 20.3.2012.

By order of the Commission

Sd/-
(T. Rout)
Joint Chief (Law)

